

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CA 652/16  
PETITION NUMBER : TP 285/17  
NAME OF THE PETITIONER (S) : RMZ INFOTECH PVT. LTD.  
NAME OF THE RESPONDENT (S) : ----  
UNDER SECTION : 391-394

| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>-----<br>REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|--|-----------|
|-------|--|--|-----------|

1. SAJI P. JOHN  
SPT Legal

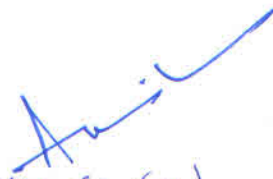
Advocate for petitioner.



ORDER

Heard counsel for the petitioner. For consideration,  
posted to 02.03.2017.

  
Member (T)

  
Member (J)